

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/145/2016  
NAME OF THE PETITIONER(S) : Michael Stennett  
NAME OF THE RESPONDENT(S) : M/s Megabarre Asia Pacific India Private Limited & 2 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

ALBERT JOHN  
Rohan Rajasekaran  
for  
S. R. Rajagopal  
Y. RAJEEV

PARTNER  
Counsel for  
Petitioner  
RESPONDENT

  
  


**ORDER**

Counsel for petitioner present. Shri Rajiv counsel has caused appearance on behalf of R1 to R3. The counsel for respondents undertakes to file vakalatnama and prays time for filing counter to the main petition. At request three weeks' time is granted. Put up on **15.11.2016 at 10.30 A.M.**

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)